

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD  
COURT 1**


(MP) CP(IB) 20 of 2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2020**

Name of the Company: Chhotulal Rawa Bhagwat  
V/s  
Shree Maheshwar Hydel Power Corporation Ltd

Section: Section 9 of Insolvency & Bankruptcy Code

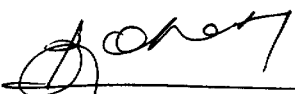
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNAL & VAISHNAV	Adv	Petitioner	
2.				


**ORDER**

The Petitioner is represented through Learned Counsel.

Since the Court is pre-occupied in some other time-bound matter, the case is simply adjourned.

List the matter on 20.02.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated 24th day of January, 2020